

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 301
CP-157/73(4)/ND/2020

IN THE MATTER OF:

M/s. Electrotherm (India) Limited. ... Applicant/Petitioner

Versus

M/s. ET Infra Delevelopers Private Limited. ... Respondent

Under Section: 73(4)

Order delivered on 08.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

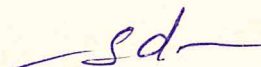
Mr. Chandra Shekhar Yadav, Adv. For Petitioner

ORDER

List the matter on 12.02.2021



**(L.N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**